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Dated: 14.1.91

M.P. 957/90

⑤
This M.P. is ^{for} fixing a date for early hearing at Nagpur. Since the applicant is already dismissed from service the application deserves early hearing. Keep the case on 23.4.91 for hearing at Nagpur. Inform parties. M.P. disposed of.

✓
(J.P. Sharma)
M(J)

✓
(M.Y. Priolkar)
M(A)

M.P. No. 165/91,
for urgent final
hearing at Nagpur
on 20/3/91, fixed
on 12/3/91.

B
26/4/91
26/2

Dated: 12.3.91.

None present for either side.

The case is already listed for final hearing at Nagpur on 23.4.91. Considering the work-load during the March Circuit sitting at Nagpur, that date stands. M.P. No. 165/91 is therefore rejected.

T. C. Reddy
(T.C. Reddy)
M(J)

P. S. Chaudhary
(P.S. Chaudhary)
M(A)

23/4/91 at Nagpur PT

The applicant by Mr. A.S. Bhagat Adv.
Respondent by Mr. R. Bonda Adv.
for want of time adjourned to 24/4/91 for
final hearing at Nagpur

23/4